

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

EXCISE Appeal No. 11367 of 2015

(Arising out of OIA-VAD-EXCUS-002-APP-125-2015-16 dated 08.06.2015 passed by
Commissioner of Central Excise, Customs and Service Tax- Vadodara-II)

Shine Pharmaceuticals Ltd

Plot No. 132, Karjan Veramedi Road,
Juni Jithardi, Taluka : Karjan,
Vadodara-Gujarat

...Appellant

VERSUS

C.C.E. – Vadodara-ii

1st Floor, Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

...Respondent

APPEARANCE:

Shri R.C. Saxena, Advocate appeared for the Appellant
Shri A.K. Samota, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 04.04.2024
DATE OF DECISION: 03.06.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10862 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha